

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-07-2024 AT 10:30 AM**

**CP No.433/241/HDB/2020
AND
Cont. A 03 & 06/2024 in CP No.433/241/HDB/2020
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Mantrawadi Nagachandrika and 4 others

...Petitioner

AND

MPR Refractories Pvt Ltd & 7 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Cont. A 03 /2024

Learned Counsel Mr Assad Hussain, for applicant present physically.

Learned Senior Counsel Mr Anshuman Sharma, for Respondent Nos 2 to 4 present through Video Conference.

Learned Counsel Mr Balaji, for Respondent Nos 2 to 4 present physically.

Let the LRA prepare a note on the status of the proceedings before NCLAT. Call on 06.08.2024.

Cont. A 06/2024

Call on 06.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)